

(b) whether any more imports are to be permitted if so, the quantity thereof?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) :** (a) and (b) : Import duty on coconut oil was reduced with effect from 20th May, 1977. Information about imports of coconut oil after this date is not available as yet. Issue of new licences for import of coconut oil has been stopped with effect from 13th July, 1977, and actual imports against licences already issued will be monitored so that total imports do not exceed a certain limit.

**सांची में हवाई अड्डे का निर्माण**

6415. श्री राघवजी : क्या पर्यटन और नागर विमानन मंत्री यह बताते की कृना करेंगे कि :

(क) क्या एशिया में एक प्रसिद्ध स्थान, सांची में हवाई अड्डा बनाने के लिए कोई सर्वेक्षण किया गया है और यदि हाँ, तो उसका विवरण क्या है; और

(ख) क्या सरकार का विचार सांची को, इसके ऐतिहासिक, धार्मिक, पुरातत्वीय महत्व को ध्यान में रखते हुए, भारत के हवाई मानचित्र में लाने का है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कोशिण्क) : (क) जी, नहीं ।

(ख) जी नहीं, क्योंकि इंडियन एयरलाइंस भोपाल के लिए, जो कि सांची से रेल द्वारा केवल 44 किलोमीटर दूर है तथा सडक द्वारा 46 किलोमीटर दूर है, पहले ही अनुसूचित विमान सेवाएं परिचालित कर रही है ।

**Loan sanctioned to small farmers for Agricultural purpose by Nationalised Banks in district Phulbani Orissa.**

6416. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) the criteria followed by nationalised banks in deciding the question of granting loans to small farmers who have no security to furnish;

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(b) the amount of loans sanctioned to small farmers for agriculture purpose by the nationalised banks in the district of Phulbani, Orissa during the year 1976-77;

(c) the number of farmers benefited from it;

(d) the number of applications still pending with the banks for more than a month as on 1st July, 1977 for grant of loans to the farmers in Phulbani district; and

(e) the reasons for delay in taking action on such pending applications?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) :** (a) In advancing agricultural loans Banks are increasingly taking into account the purpose and the incremental income expected from a scheme.

The landless labourers who are not in a position to offer any tangible security are provided short-term credit under the Group Guarantee Scheme. Third party guarantee, if available, is also taken. Security is not regarded as the prime consideration and where a borrower is not in a position to offer any security, it is not insisted upon.

(b) and (c). The number of accounts and amounts outstanding in agricultural loans granted by Scheduled Commercial Banks as on the last Friday of December 1976 in Phulbani (Boudh-Khondmal) District in Orissa are as under :—

<i>Number of accounts</i>	<i>Balance outstanding</i>
533	Ra. 3.35 lakhs

Separate information in respect of Nationalised Banks is not available.

(d) and (e). Reserve Bank has reported that information in this respect is not available.■

**Recruitment of various posts in Nationalised Banks**

6417. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether it is a fact that even after the creation of Banking Service Commission the nationalised banks are